

IN THE SUPREME COURT OF INDIA  
CIVIL APPELLATE JURISDICTION

CIVIL APPEAL NO. 7405 OF 2018

M/S SHIPRA HOTELS LTD. ... Appellant (s)

Versus

M/S. VALUE LINES INTERIORS PVT. LTD. ... Respondent (s)

O R D E R

Since the admission of the petition was on 01.06.2018, Section 12A, The Insolvency and Bankruptcy Code, 2016 enacted with effect from 06.06.2018 will not come into the picture.

In this view of the matter, we set-aside the order dated 01.06.2018 passed by the National Company Law Tribunal, Allahabad Bench and the impugned interim order dated 26.07.2018 passed by the National Company Law Appellate Tribunal, New Delhi and take on record the Memo of Settlement that has since been arrived at between the parties on 31.07.2018.

The appeal is disposed of accordingly.

.....J.  
(ROHINTON FALI NARIMAN)

.....J.  
(INDU MALHOTRA)

New Delhi,  
Dated: 3<sup>rd</sup> August, 2018.

ITEM NO.62

COURT NO.9

SECTION XVII

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

Civil Appeal No(s). 7405/2018

M/S. SHIPRA HOTELS LTD

Appellant(s)

VERSUS

M/S VALUE LINE INTERIORS PVT.LTD

Respondent(s)

( in C.A. No. 8337 of 2017, in C.A. No. 8338 of 2017, IA No. 106197 of 2018-Exem. From filing c/c of the impugned judgment and IA No.106193/2018-CLARIFICATION/DIRECTION and IA No.106195/2018-PERMISSION TO FILE ADDITIONAL DOCUMENTS)

Date : 03-08-2018 This appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ROHINTON FALI NARIMAN  
HON'BLE MS. JUSTICE INDU MALHOTRA

For Appellant(s) Mr. Sachin Datta, Sr. Adv.  
Mr. Arbaal Hussain, Adv.  
Mr. Animesh Sinha, Adv.  
Ms. Prity Sharma, Adv.  
Ms. Sonali Jaitley Bakshi, Adv.  
Mr. Jaiyesh Bakshi, Adv.  
Mr. P. V. Yogeswaran, AOR

For Respondent(s) Mr. Manohar Malik, Adv.  
Mr. Amit Dhaka, Adv.

UPON hearing the counsel the Court made the following  
O R D E R

The appeal is disposed of in terms of the signed order.  
Pending applications, if any, shall stand disposed of.

(SHASHI SAREEN)  
AR CUM PS(SAROJ KUMARI GAUR)  
BRANCH OFFICER

(Signed order is placed on the file)